

ITEM NO.44

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

R.P.(C) No. 3358/2018 in W.P.(C) No. 373/2006

[Arising out of impugned final judgment and order dated 28-09-2018 in W.P.(C) No.373/2006 passed by the Supreme Court of India]

KANTARU RAJEEVARU

Petitioner(s)

VERSUS

INDIAN YOUNG LAWYERS ASSOCIATION THR.ITS GENERAL SECRETARY MS.
BHAKTI PASRIJA AND ORS.Respondent(s)

[TO BE TAKEN UP AT TOP OF THE BOARD]

IA No. 184901/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 148814/2018 - EX-PARTE STAY

IA No. 5557/2020 - INTERVENTION APPLICATION

IA No. 60143/2020 - INTERVENTION APPLICATION

IA No. 5551/2020 - INTERVENTION APPLICATION

IA No. 57563/2020 - INTERVENTION APPLICATION

IA No. 29712/2020 - INTERVENTION APPLICATION

IA No. 5507/2020 - INTERVENTION APPLICATION

IA No. 19468/2020 - INTERVENTION APPLICATION

IA No. 5347/2020 - INTERVENTION APPLICATION

IA No. 10234/2020 - INTERVENTION APPLICATION

IA No. 77953/2022 - INTERVENTION APPLICATION

IA No. 7602/2020 - INTERVENTION APPLICATION

IA No. 191383/2019 - INTERVENTION APPLICATION

IA No. 5719/2020 - INTERVENTION APPLICATION

IA No. 5685/2020 - INTERVENTION APPLICATION

IA No. 61347/2020 - INTERVENTION APPLICATION

IA No. 2927/2020 - INTERVENTION/IMPLEADMENT

IA No. 90105/2020 - INTERVENTION/IMPLEADMENT

IA No. 61348/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON
WITHDiary No(s). 38136/2018 (PIL-W)

FOR EX-PARTE STAY ON IA 147553/2018

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
147556/2018FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
147560/2018IA No. 147556/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
PETITION

IA No. 147553/2018 - EX-PARTE STAY

IA No. 147560/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENTR.P.(C) No. 3449/2018 in W.P.(C) No. 373/2006 (PIL-W)

FOR APPLICATION FOR PERMISSION ON IA 12640/2019

FOR impleading party ON IA 12642/2019

FOR INTERVENTION/IMPLEADMENT ON IA 12642/2019
 FOR impleading party ON IA 13067/2019
 FOR INTERVENTION/IMPLEADMENT ON IA 13067/2019
 FOR APPLICATION FOR PERMISSION ON IA 13069/2019
 IA No. 13069/2019 - APPLICATION FOR PERMISSION
 IA No. 12640/2019 - APPLICATION FOR PERMISSION
 IA No. 13067/2019 - INTERVENTION/IMPLEADMENT
 IA No. 12642/2019 - INTERVENTION/IMPLEADMENT
W.P.(C) No. 1285/2018 (PIL-W)
 FOR APPLICATION FOR PERMISSION ON IA 161415/2018
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
 161417/2018
 IA No. 161415/2018 - APPLICATION FOR PERMISSION
 IA No. 161417/2018 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
R.P.(C) No. 3470/2018 in W.P.(C) No. 373/2006 (PIL-W)
 IA
 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
 159846/2018
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 159847/2018
 FOR APPOINTMENT OF COMMR./RECEIVER ON IA 159851/2018
 IA No. 159851/2018 - APPOINTMENT OF COMMR./RECEIVER
 IA No. 159847/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
Diary No(s). 40191/2018 (PIL-W)
 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 154302/2018
 IA No. 154302/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
 PETITION
Diary No(s). 40405/2018 (PIL-W)
 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 156986/2018
 IA No. 156986/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
 PETITION
Diary No(s). 40570/2018 (PIL-W)
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 155898/2018
 FOR STAY APPLICATION ON IA 155899/2018
 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 155904/2018
 IA No. 155904/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
 PETITION
 IA No. 155898/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 155899/2018 - STAY APPLICATION
W.P.(C) No. 1339/2018 (PIL-W)
 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 159262/2018
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
 166074/2018
 IA No. 159262/2018 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 166074/2018 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

R.P.(C) No. 3473/2018 in W.P.(C) No. 373/2006 (PIL-W)
 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
 159854/2018
 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA
 159855/2018
 IA No. 159855/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION
Diary No(s). 42085/2018 (PIL-W)
 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 161182/2018
 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
 161184/2018
 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA
 161187/2018
 IA No. 161182/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
 PETITION
 IA No. 161187/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION
Diary No(s). 12161/2019 (PIL-W)
W.P.(C) No. 740/1986 (X)
 IA No. 151454/2022 - CLARIFICATION/DIRECTION
 IA No. 2/2002 - INTERVENTION APPLICATION
 IA No. 5/2005 - INTERVENTION/IMPLEADMENT
CrI.A. No. 39/1991 (II-E)
SLP(C) No. 18889/2012 (III-B)
 IA No.114561/2017-INTERVENTION APPLICATION and IA No.114567/2017-
 INTERVENTION APPLICATION and IA No.114574/2017-INTERVENTION
 APPLICATION
 IA No. 20/2013 - EXEMPTION FROM FILING O.T.
 IA No. 114567/2017 - INTERVENTION APPLICATION
 IA No. 114561/2017 - INTERVENTION APPLICATION
 IA No. 3/2013 - INTERVENTION APPLICATION
 IA No. 114574/2017 - INTERVENTION APPLICATION
 IA No. 22/2014 - PERMISSION TO FILE ANNEXURES
 IA No. 21/2013 - PERMISSION TO FILE ANNEXURES
 IA No. 19/2013 - PERMISSION TO FILE ANNEXURES
W.P.(C) No. 286/2017 (PIL-W)
R.P.(C) No. 3359/2018 in W.P.(C) No. 373/2006 (PIL-W)
 FOR INTERVENTION APPLICATION ON IA 151061/2018
 IA No. 151061/2018 - INTERVENTION APPLICATION
Diary No(s). 37946/2018 (PIL-W)
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 146913/2018
 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
 146914/2018
 FOR STAY APPLICATION ON IA 146915/2018
 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 146916/2018
 IA No. 146916/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
 PETITION
 IA No. 146913/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 146915/2018 - STAY APPLICATION
R.P.(C) No. 3469/2018 in W.P.(C) No. 373/2006 (PIL-W)

FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
147148/2018

Diary No(s). 38135/2018 (PIL-W)

FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
147520/2018

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
147521/2018

IA No. 147521/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
PETITION

R.P.(C) No. 3380/2018 in W.P.(C) No. 373/2006 (PIL-W)

IA

FOR ORAL HEARING ON IA 149541/2018

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
155358/2018

IA No. 155358/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

R.P.(C) No. 3379/2018 in W.P.(C) No. 373/2006 (PIL-W)

IA

FOR ORAL HEARING ON IA 149566/2018

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
155361/2018

IA No. 155361/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

R.P.(C) No. 3444/2018 in W.P.(C) No. 373/2006 (PIL-W)

FOR ORAL HEARING ON IA 149630/2018

FOR STAY APPLICATION ON IA 149635/2018

IA No. 149635/2018 - STAY APPLICATION

R.P.(C) No. 3462/2018 in W.P.(C) No. 373/2006 (PIL-W)

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 188613/2019

IA No. 188613/2019 - APPROPRIATE ORDERS/DIRECTIONS

Diary No(s). 38764/2018 (PIL-W)

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
149870/2018

FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
149892/2018

IA No. 149870/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
PETITION

Diary No(s). 38769/2018 (PIL-W)

FOR ORAL HEARING ON IA 149908/2018

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
155639/2018

IA No. 155639/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
PETITION

Diary No(s). 38907/2018 (PIL-W)

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
150424/2018

FOR ORAL HEARING ON IA 150428/2018

IA No. 150424/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
PETITION

R.P.(C) No. 3377/2018 in W.P.(C) No. 373/2006 (PIL-W)

IA

FOR ORAL HEARING ON IA 150669/2018

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA

155353/2018

IA No. 155353/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 39023/2018 (PIL-W)

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 150868/2018

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 20681/2019

FOR EXEMPTION FROM FILING O.T. ON IA 20683/2019

IA No. 150868/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

IA No. 20683/2019 - EXEMPTION FROM FILING O.T.

IA No. 20681/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 39135/2018 (PIL-W)

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 150947/2018

FOR ORAL HEARING ON IA 150948/2018

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS ON IA 160906/2018

FOR ON IA 160906/2018

IA No. 150947/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

IA No. 160906/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 39248/2018 (PIL-W)

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 151213/2018

FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 151214/2018

IA No. 151213/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

Diary No(s). 39258/2018 (PIL-W)

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 151240/2018

FOR ORAL HEARING ON IA 151248/2018

IA No. 151240/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

Diary No(s). 39317/2018 (PIL-W)

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 151375/2018

FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 151376/2018

IA No. 151375/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

W.P.(C) No. 1323/2018 (PIL-W)

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 156782/2018

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 19542/2019

IA No. 156782/2018 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 19542/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

W.P.(C) No. 1305/2018 (X)

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 154313/2018
 FOR RECALLING THE COURTS ORDER ON IA 23873/2019
 IA No. 154313/2018 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 23873/2019 - RECALLING THE COURTS ORDER
Diary No(s). 39642/2018 (PIL-W)
 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 152356/2018
 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
 152366/2018
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS ON IA 152375/2018

FOR ON IA 152375/2018
 IA No. 152356/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
 PETITION
 IA No. 152375/2018 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
R.P.(C) No. 3381/2018 in W.P.(C) No. 373/2006 (PIL-W)

FOR ADMISSION
Diary No(s). 40056/2018 (PIL-W)
 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 153708/2018
 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
 153710/2018

FOR EX-PARTE STAY ON IA 153714/2018
 IA No. 153708/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
 PETITION
 IA No. 153714/2018 - EX-PARTE STAY

Diary No(s). 40681/2018 (PIL-W)
 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 156217/2018
 FOR ORAL HEARING ON IA 156218/2018
 IA No. 156217/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
 PETITION

Diary No(s). 40713/2018 (PIL-W)
 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 156339/2018
 IA No. 156339/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
 PETITION

Diary No(s). 40840/2018 (PIL-W)
 IA No. 157004/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
 PETITION

Diary No(s). 40885/2018 (PIL-W)
 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 157171/2018
 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA
 157172/2018

IA No. 157171/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
 PETITION
 IA No. 157172/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION
Diary No(s). 40887/2018 (PIL-W)

FOR ORAL HEARING ON IA 157177/2018
 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 157180/2018

IA No. 157180/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

Diary No(s). 40888/2018 (PIL-W)

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 157184/2018

IA No. 157184/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

Diary No(s). 40898/2018 (PIL-W)

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 157231/2018

FOR ORAL HEARING ON IA 157232/2018

FOR STAY APPLICATION ON IA 157238/2018

IA No. 157231/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

IA No. 157238/2018 - STAY APPLICATION

R.P.(C) No. 3457/2018 in W.P.(C) No. 373/2006 (PIL-W)

FOR ORAL HEARING ON IA 157246/2018

Diary No(s). 40910/2018 (PIL-W)

FOR ORAL HEARING ON IA 157266/2018

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 157271/2018

IA No. 157271/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

Diary No(s). 40924/2018 (PIL-W)

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 157302/2018

FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 157303/2018

IA No. 157302/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

Diary No(s). 40929/2018 (PIL-W)

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 157304/2018

FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 157305/2018

IA No. 157304/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

Diary No(s). 41005/2018 (PIL-W)

FOR ORAL HEARING ON IA 157490/2018

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 157493/2018

FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 157495/2018

IA No. 157493/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

IA No. 157495/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION

Diary No(s). 41091/2018 (PIL-W)

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 157744/2018

FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 159266/2018

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS ON IA 159342/2018

FOR ON IA 159342/2018

IA No. 157744/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

IA No. 159266/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 159342/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 41264/2018 (PIL-W)

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 158344/2018

FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 158346/2018

IA No. 158344/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

IA No. 158346/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION

Diary No(s). 41395/2018 (PIL-W)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 158845/2018

FOR STAY APPLICATION ON IA 158849/2018

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 158854/2018

FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 158855/2018

IA No. 158854/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

IA No. 158855/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 158845/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 158849/2018 - STAY APPLICATION

Diary No(s). 41586/2018 (PIL-W)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 159837/2018

FOR STAY APPLICATION ON IA 159838/2018

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 159839/2018

FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 159841/2018

IA No. 159839/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

IA No. 159841/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 159837/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 159838/2018 - STAY APPLICATION

R.P.(C) No. 3480/2018 in W.P.(C) No. 373/2006 (PIL-W)

FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 160743/2018

FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 160745/2018

IA No. 160745/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION

Diary No(s). 41896/2018 (PIL-W)

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 160768/2018

FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 160769/2018

IA No. 160768/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

IA No. 160769/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION
Diary No(s). 42264/2018 (PIL-W)

IA No. 161648/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

IA No. 161649/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 161651/2018 - PERMISSION TO FILE SLP WITHOUT CERTIFIED/PLAIN COPY OF IMPUGNED ORDER

IA No. 161650/2018 - STAY APPLICATION
Diary No(s). 42337/2018 (PIL-W)

IA No. 161855/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

IA No. 161857/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION
MA 3113/2018 in W.P.(C) No. 373/2006 (PIL-W)
FOR CLARIFICATION/DIRECTION ON IA 165960/2018

IA No. 165960/2018 - CLARIFICATION/DIRECTION
Diary No(s). 44021/2018 (PIL-W)
FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 169213/2018
FOR CONDONATION OF DELAY IN FILING ON IA 169218/2018

IA No. 169213/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

IA No. 169218/2018 - CONDONATION OF DELAY IN FILING
Diary No(s). 44991/2018 (PIL-W)
FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 173678/2018
FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 173684/2018
FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 173685/2018

IA No. 173678/2018 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT

IA No. 173684/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

IA No. 173685/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION
Diary No(s). 46720/2018 (PIL-W)
FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 181574/2018
FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 181578/2018
FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 181581/2018

IA No. 181578/2018 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT

IA No. 181574/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

IA No. 181581/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION
Diary No(s). 47720/2018 (PIL-W)
FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 184745/2018
FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 184747/2018

IA No. 184745/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION
 IA No. 184747/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION
Diary No(s). 2252/2019 (PIL-W)
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 9609/2019
 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 9611/2019
 FOR ORAL HEARING ON IA 9614/2019
 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 9617/2019
 IA No. 9611/2019 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION
 IA No. 9617/2019 - CONDONATION OF DELAY IN FILING REVIEW PETITION
 IA No. 9609/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 IA No. 9614/2019 - ORAL HEARING
R.P.(C) No. 345/2019 in W.P.(C) No. 373/2006 (PIL-W)
 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 19017/2019

 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 19518/2019
 IA No. 19518/2019 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT
 IA No. 19017/2019 - CONDONATION OF DELAY IN FILING REVIEW PETITION
Diary No(s). 2998/2019 (PIL-W)
 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 13217/2019
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 13221/2019
 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 13225/2019
 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 13229/2019

 FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 13676/2019
 IA No. 13225/2019 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT
 IA No. 13217/2019 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION
 IA No. 13229/2019 - CONDONATION OF DELAY IN FILING REVIEW PETITION
 IA No. 13221/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 IA No. 13676/2019 - EXEMPTION FROM FILING PAPER BOOKS
W.P.(C) No. 472/2019 (PIL-W)
 IA No. 18125/2020 - APPLICATION FOR PERMISSION
 IA No. 60456/2019 - EXEMPTION FROM FILING O.T.
 IA No. 16483/2020 - INTERVENTION APPLICATION
 IA No. 72447/2019 - INTERVENTION/IMPLEADMENT

Date : 16-02-2026 These matters were called on for hearing today.
 CORAM :

HON'BLE THE CHIEF JUSTICE
 HON'BLE MR. JUSTICE JOYMALYA BAGCHI
 HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Petitioner(s) Dr. Shine P Sasidhar, Sr. Adv.
 Mr. A. Venayagam Balan, AOR
 Mr. VR Raman, Adv.
 Mrs. Santhanalakshmi, Adv.

Mr. C.S. Vaidyanathan, Sr. Adv.
 Mr. P. V. Yogeswaran, AOR
 Mr. Ashish Kumar Upadhyay, Adv.
 Mr. Y. Lokesh, Adv.
 Mr. V. Kandha Prabhu, Adv.
 Ms. Dhatri Singh, Adv.
 Ms. Maitri Goal, Adv.
 Mr. L. R. Venkatesan, Adv.
 Mr. Guneswaran Pv, Adv.
 Ms. Suchismita Bhuyan, Adv.
 Ms. Bhavini Kapoor, Adv.

Mr. Gopal Sankara Narayanan, Sr. Adv.
 Mr. P Chitamaresh, Sr. Adv.
 Ms. Usha Nandini V., AOR
 Mr. Jayant Muthuraj, Sr. Adv.
 Mr. Biju P Raman, Adv.
 Mr. John Thomas Arakal, Adv.
 Ms. Nandana Harikrishnan, Adv.

Mr. Gopal Sankarnarayan, Sr. Adv.
 Mr. Biju P Raman, AOR
 Mr. John Thomas Arakal, Adv.
 Ms. Nandana Harikrishnan, Adv.
 Mr. Badri Venkata Reddi, Adv.

Mr. V. Giri, Sr. Adv.
 Mr. Abhilash M. R, Adv.
 Mr. Sayooj Mohandas M, Adv.
 Ms. Manjari Singh, Adv.
 Ms. Ann Melvin, Adv.
 Mr. Vishal Arun, AOR

Mr. Davius Khambata, Sr. Adv.
 Ms. Indira Jaisingh, Sr. Adv.
 Mr. Ravindra Srivastava, Sr. Adv.
 Mr. Sidharth Luthra, Sr. Adv.
 Ms. Nina Nariman, Adv.
 Mrs. Shiraz Contractor Patodia, AOR
 Mr. Ashish Singh, Adv.
 Ms. Divya Sharma, Adv.
 Ms. Juhi Chawla, Adv.
 Mr. Mayank Singhal, Adv.

Mr. Raju Ramachandran, Sr. Adv.
 Mr. Siddharth Bhatnagar, Sr. Adv.

Ms. Nandini Gore, Adv.
Mr. Arjun Sharma, Adv.
Ms. Shruti Narayan, Adv.
Mr. Akhil Roy, Adv.
Ms. Prerna Shaha, Adv.
Mr. Pranav Garg, Adv.
Mr. Aditya Sidhra, Adv.
Mr. Nadeem Afroz, Adv.
For M/S. Karanjawala & Co., AOR

Mr. J. Sai Deepak, Sr. Adv.
Mr. Suvidutt M.S., AOR
Ms. Deepika Singh, Adv.
Ms. Disha Puri, Adv.
Ms. Shaktiki Sharma, Adv.

Mr. J Sai Deepak, Sr. Adv.
Mr. K. V. Muthu Kumar, AOR
Ms. Anu B, Adv.

Mr. C.N. Sreekumar, Sr. Adv.
Mr. T. G. Narayanan Nair, AOR
Ms. Priya Balakrishnan, Adv.
Ms. Samyuktha H. Nair, Adv.
Ms. Samyuktha H Nair, Adv.

Mr. Renjith B Marar, Sr. Adv.
Mr. Robin Khokhar, AOR
Mr. Ram Bhadauria, Adv.
Ms. Ritu Reniwal, Adv.
Mr. B.N. Dubey, Adv.

Mr. Ramesh Babu M. R., AOR
Mr. T. R. B. Sivakumar, AOR

Ms. Malini Poduval, AOR
Ms. Babita Sant, Adv.
Mr. Savyasachi Narayanan, Adv.

Mr. Shivam Singh, Adv.
Mr. Mukesh Kumar Singh, Adv.
Mr. Narendra Kumar Goyal, Adv.
Mr. Harsh Chaturvedi, Adv.
Mr. Kadam Hans, Adv.
Mr. Ak Chaturvedi, Adv.
Ms. Anushka Mamgain, Adv.
Mr. Sanjay Kumar Jha, Adv.
Mr. Naveen Yadav, Adv.
Ms. Kajal Rani, Adv.
Ms. Komal Singh, Adv.
For M/S. Mukesh Kumar Singh And Co., AOR

Mr. P.S. Sudheer, AOR
Mr. Rishi Maheshwari, Adv.
Ms. Anne Mathew, Adv.
Mr. Bharat Sood, Adv.
Mr. Jai Govind M J, Adv.
Mr. Jashan Vir Singh, Adv.

Mr. A. Raghunath, AOR
Mr. Vishnu Shankar Jain, AOR

Mr. V. K. Biju, AOR
Mr. Atul Tripathi, Adv.

Mr. M. T. George, AOR
Mr. Shishir Pinaki, AOR

Mr. Yashaswi Sk Chocksey, Adv.
Mr. Krishna Kumar Singh, AOR

Mr. Jose Abraham, AOR
Mr. G Anto Robert, Adv.
Mr. Basil Jaison, Adv.
Mr. George Ninan George, Adv.

Ms. Pooja Dhar, Adv.
Mr. Abir Phukan, Adv.
Mr. V. Shyamohan, Adv.
Ms. Sradhaxna Mudrika, Adv.
Ms. Priyanka Agarwal, Adv.
For M/S. Kmp Law Aor, AOR

Mr. Parijat Kishore, AOR

Mr. Renjith B. Marar, Adv.
Ms. Lakshmi N. Kaimal, AOR
Mr. Arun Poomulli, Adv.
Mr. Harsh Vardhan Shyam, Adv.
Mr. Jeby Mather, Adv.

Mr. K. Rajeev, AOR
Ms. Niveditha R Menon, Adv.
Mr. Aditya Verma, Adv.
Mr. Tarun Kumar, Adv.

Dr. G. Sivabalamurugan, AOR
Mr. Selvaraj Mahendran, Adv.
Mr. Hari Krishnan Pv, Adv.
Mr. Dhass Prathap Singh Vm, Adv.
Ms. Heena, Adv.

Ms. Shobha Ramamoorthy, AOR
Mr. Shilp Vinod, Adv.

Mr. Gokulakrisnan, Adv.
Ms. Supriya, Adv.

Mr. Piyush Dwivedi, AOR

Mr. Rabin Majumder, AOR

Petitioner-in-person

Mr. K. V. Mohan, AOR

Mr. K.V. Balakrishnan, Adv.
Mr. Devesh Kr. Khanduri, Adv.

Mr. Rohan Thawani, Adv.
Mr. V. Shyamohan, AOR
Ms. Sradhaxna Mudrika, Adv.
Ms. Priyanka Agarwal, Adv.

Mr. M. A. Chinnasamy, AOR
Mr. C Raghavendren, Adv.
Mrs. C Rubavathi, Adv.
Mr. Ch. Leela Sarveswar, Adv.
Mr. M Vishnu Venkatesh, Adv.

Mr. Santosh Kumar Pandey, AOR
Mr. Santosh Kumar Vishwakarma, Adv.

Dr. Shine P. Shasidhar, Adv.
Mr. Vr Raman, Adv.
Ms. Rashmi Singhanian, AOR

Mr. Anoop Prakash Awasthi, AOR
Mr. Shubham Dubey, Adv.
Mr. Rushikanta Dash, Adv.
Ms. Jasleen Kaur, Adv.

Ms. Aswathi M.K., AOR

Mr. Rajeev Mishra, Adv.
Mr. Sanand Ramakrishnan, AOR
Mr. Thomas Martin K, Adv.
Mr. Sunil Narayanan, Adv.

Mr. Mukesh K. Giri, AOR
Mr. Mandaar Mukesh Giri, Adv.
Mr. Pranjal Kumar, Adv.

Ms. Prachi Bajpai, AOR

Mr. Ranbir Singh Yadav, AOR
Ms. Anzu K. Varkey, Adv.

Mr. Sankalp Goswami, Adv.
 Mr. Azhar Alam, Adv.
 Ms. B. Vijayalakshmi Menon, AOR

Mr. C.R. Jaya Sukin, Adv.
 Ms. Divya Mishra, Adv.
 Ms. Yashika Anand, Adv.
 Ms. Priya Rani, Adv.
 Mr. Gajendiran G, Adv.
 Mr. Srinivas Rao, Adv.
 Mr. Narender Kumar Verma, AOR

Ms. Anzu. K. Varkey, AOR
 Mr. Rakesh Panicker N.P, Adv.

Mr. Anish R. Shah, AOR

Mr. P.R.Kovilan Poongkutran, Adv.
 Mrs. Geetha Kovilan, AOR

Mr. Vinodh Kanna B, Adv.
 Mr. Thilagavathi, Adv.
 Mr. Ranjan Kumar, AOR
 Mr. Kapil Dev Yadav, Adv.
 Mr. Rohini Kumar, Adv.

Mrs. Manik Karanjawala, AOR

Mr. Kamal Mohan Gupta, AOR

For Respondent(s) Mr. Tushar Mehta, Solicitor General
 Mr. Siddharth Dharmadhikari, Adv.
 Mr. Aaditya Aniruddha Pande, AOR
 Mr. Shrirang B. Varma, Adv.
 Mr. Bharat Bagla, Adv.
 Mr. Sourav Singh, Adv.
 Mr. Aditya Krishna, Adv.
 Mr. Adarsh Dubey, Adv.
 Ms. Chitransha Singh Sikarwar, Adv.

Mr. Tushar Mehta, Solicitor General
 Mr. Gurmeet Singh Makker, AOR

Mr. Raju Ramachandran, Sr. Adv.
 Mr. Gopal Subramaniam, Sr. Adv.
 Mr. Siddharth Bhatnagar, Sr. Adv.
 Mrs. Sonia Nigam, Adv.
 Mr. Malcolm Siganporia, Adv.
 Ms. Nandini Gore, Adv.
 Mr. Debmalya Banerjee, Adv.
 Ms. Gauri Subramaniam, Adv.

Mr. Arjun Sharma, Adv.
Mr. Rohan Sharma, Adv.
Ms. Shruti Narayan, Adv.
Mr. Vipul Pathak, Adv.
Ms. Prerna Shaha, Adv.
Mr. Akhil Roy, Adv.
Ms. Liza Vohra, Adv.
Mr. Pranav Garg, Adv.
Mr. Jayavardhan Singh, Adv.
Mr. Aditya Sidhra, Adv.
Mr. Adnan Yousef, Adv.
Mr. Nadeem Afroz, Adv.
Mr. Joel George, Adv.
For M/S. Karanjawala & Co., AOR

Dr. Abhishek Manu Singhvi, Sr. Adv.
Ms. Shachi Udeshi, Adv.
Mr. Dharav Shah, Adv.
Ms. Apoorva Kaushik, Adv.
Mr. Nidhiram, Adv.
Mr. Shubham Saini, Adv.
Mr. Uday Mathur, Adv.
Mr. Pranaya Goyal, AOR
Mr. Nizam Pasha, Adv.
Ms. Divya Roy, AOR
Ms. Sansriti Pathak, AOR

Ms. Indira Jaising, Sr. Adv.
Mr. Prashant Padmanabhan, AOR
Ms. Disha Wadekar, Adv.
Mr. Parasnath Singh, Adv.

Ms. Indira Jaising, Sr. Adv.
Mr. Purushottam Sharma Tripathi, AOR
Mr. Ravi Chandra Prakash, Adv.
Ms. Vani Vyas, Adv.
Mr. Prakhar Singh, Adv.

Mr. Guru Krishnan Kumar, Sr. Adv.
Mr. Shyam Mehta, Sr. Adv.
Mr. E R Kumar, Adv.
Mr. Sameer Parekh, Adv.
Mr. Ashok Kumar Jain, Adv.
Mr. Abeezer Faizullahoy, Adv.
Mr. D.P. Mohanty, Adv.
Ms. Sonal Gupta, Adv.
Mr. Murtaza Kachwala, Adv.
Ms. Swati Bhardwaj, Adv.
Mr. Abhishek Thakral, Adv.
Ms. Sreeparna Basak, Adv.
Mr. Abhishek Baid, Adv.
Ms. Apurba Pattanayak, Adv.
Ms. Sharen Joel, Adv.

Ms. Ruchi Krishna Chauhan, Adv.
 Ms. Suvasita Chopra, Adv.
 Mr. Dilpreet Singh Dardi, Adv.
 Ms. Akshita Dogra, Adv.
 For M/S. Parekh & Co., AOR

Mr. P V Surendranath, Sr. Adv.
 Ms. Resmitha R. Chandran, AOR
 Mr. Subhash Chandran Kr, Adv.
 Mr. Sawan Shukla, Adv.
 Ms. Lekha Sudhakaran, Adv.

Mr. J. Sai Deepak, Sr. Adv.
 Mr. Suvidutt M.s., AOR
 Ms. Deepika Singh, Adv.
 Ms. Disha Puri, Adv.

Mr. Jaideep Gupta, Sr. Adv.
 Mr. Nishe Rajen Shonker, AOR

Mr. M.R. Shamshad, Sr. Adv.
 Mr. Fuzail Ahmad Ayyubi, AOR
 Mr. Ibad Mushtaq, Adv.
 Ms. Akanksha Rai, Adv.
 Ms. Gurneet Kaur, Adv.

Mr. P.V. Dinesh, Sr. Adv.
 Ms. Anna Oommen, Adv.
 Ms. Sumita Hazarika, Adv.

Mr. Siddhartha Chowdhury, AOR

M/S. Lawyer S Knit & Co, AOR

Mr. Sandeep Narain, Adv.
 Mr. Abeezer Faizullabhoy, Adv.
 Mr. Murtaza Kachwalla, Adv.
 Mr. Moinuddin Algaus Shaikh, Adv.
 Ms. Kanak Malik, Adv.
 For M/S. S. Narain & Co., AOR

Mr. R. P. Gupta, AOR

Mr. Syed Ahmed Saud, Adv.
 Mr. Mohd. Parvez Dabas, Adv.
 Mr. Daanish Ahmed Syed, Adv.
 Mr. Uzmi Jameel Husain, Adv.
 Mr. Aqib Baig, Adv.
 Mr. Mohd. Shahib, Adv.
 Mr. Mohammad Aadil Khan, Adv.
 For M/s Shakil Ahmad Syed, AOR

Mr. Sachin Patil, AOR

Ms. Hemantika Wahi, AOR

Mr. C. K. Sasi, AOR

Ms. Meena K. Poullose, Adv.

Ms. G. Indira, AOR

Mr. P Gandepan, Adv.

Mr. Anurag Kashyap, Adv.

Ms. Yashi Jain, Adv.

Ms. Anjali Singh, Adv.

Ms. Raniba Pangnila, Adv.

Mr. Rajiv Kumar Choudhry, AOR

Ms. Swati Ghildiyal, AOR

Mr. K. V. Muthu Kumar, AOR

Ms. Sarita Kanwar, Adv.

Mr. Md. Nizamuddin Pasha, Adv.

Ms. Ranjeeta Rohatgi, AOR

Mr. Yuvraj Kashyap, Adv.

Mr. Varinder Kumar Sharma, AOR

Mr. Lakshmi Raman Singh, AOR

Ms. Fauzia Shakil, Adv.

Mr. Farrukh Rasheed, AOR

Mrs. Rekha Pandey, AOR

Mr. R. C. Kaushik, AOR

Ms. Savita Singh, AOR

Mr. Sujeet Kumar, Adv.

Mr. Preet Pal Singh, AOR

Ms. Divya Jyoti Singh, AOR

Mr. S.S. Shroff, AOR

Mr. Talha Abdul Rahman, AOR

Mr. Sudhanshu Tewari, Adv.

Ms. Bharti Tyagi, AOR

Mr. Bhakti Pasrija, Adv.

Mr. Tarun Bhati, Adv.

Mr. Vikash Kumar, Adv.

Mr. Ajay Kumar Singh, AOR
Mr. D V Singh, Adv.
Mr. Maninder Dubey, Adv.

Dr. P Shine Shasidhar, Adv.
Mr. Vr Raman, Adv.
Ms. Rashmi Singhania, AOR

Mr. Vivek Jain, AOR
Ms. Suchitra Kumbhat, Adv.
Mr. Sadiq Noor, Adv.
Mr. Rohit H. Nair, Adv.
Ms. Benila BM, Adv.

Mr. Venkita Subramoniam T.R, AOR

Ms. Praseena Elizabeth Joseph, AOR

Mr. Mathew J. Nedumpara, Adv.

Mr. Haris Beeran, Adv.
Mr. Azhar A., Adv.
Ms. Rizwana R.Raj, Adv.
Mr. Anand B.Menon, Adv.
Ms. Pallavi Pratap, AOR

Mr. V.R.S. Subramaniam, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. Akhileshwar Jha, Adv.
Mr. Amit Kumar Chawla, Adv.
Ms. Niharika Dwivedi, Adv.
Mr. Anupam Kumar, Adv.
Mr. Jogender Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Pursuant to the reference order dated 14.11.2019, a Nine-Judge Bench was constituted to consider the questions referred therein. Objections were thereafter raised questioning the very maintainability of that reference. This issue was conclusively determined by this Court *vide* judgment and order dated 10.02.2020, whereby the Nine-Judge Bench opined that this Court can refer questions to a larger Bench even while exercising its review jurisdiction. Accordingly, the issue re: the maintainability of reference has attained finality and need not detain us at this stage.

2. Before deciding the question of maintainability, this Court also formulated the following substantive questions of law:

- (i) What is the scope and ambit of right to freedom of religion under Article 25 of the Constitution of India?
- (ii) What is the inter-play between the rights of persons under Article 25 of the Constitution of India and rights of religious denomination under Article 26 of the Constitution of India?
- (iii) Whether the rights of a religious denomination under Article 26 of the Constitution of India are subject to other provisions of Part III of the Constitution of India apart from public order, morality and health?
- (iv) What is the scope and extent of the word 'morality' under Articles 25 and 26 of the Constitution of India and whether it is meant to include Constitutional morality?
- (v) What is the scope and extent of judicial review with regard to a religious practice as referred to in Article 25 of the Constitution of India?
- (vi) What is the meaning of expression "Sections of Hindus" occurring in Article 25 (2) (b) of the Constitution of India?
- (vii) Whether a person not belonging to a religious denomination or religious group can question a practice of that religious denomination or religious group by filing a PIL?

3. In this light, and with a view to finally lay to rest the

questions of law that remain pending in these matters, we direct the parties to file their written submissions on or before 14.03.2026.

4. Ms. Shaswati Parhi, Advocate would act as a Nodal Counsel on behalf of the original writ petitioners (now contesting respondents) and other parties supporting the stand of these respondents.

5. Mr. Krishna Kumar Singh, Advocate-on-Record, would act as the Nodal Counsel on behalf of the review petitioners and also those parties supporting the stand of the review petitioners.

6. Mr. K. Parameshwar, learned Senior Counsel and Mr. Shivam Singh, learned counsel are appointed as the *amicus curiae* to assist the Court. Mr. Shivam Singh, learned counsel, shall, in this regard, prepare the written submissions keeping the stand taken by all the parties before this Court.

7. A Nine-Judge Bench to be constituted separately by Hon'ble the Chief Justice of India, through an administrative order, shall commence hearing in these matters on 07.04.2026 at 10.30 A.M.

8. The review petitioners or the parties supporting them shall be heard from 07.04.2026 to 09.04.2026. The original writ petitioners/opposing the review petitioners or those supporting them shall be heard from 14.04.2026 to 16.04.2026. The rejoinder submissions, if any, shall be heard on 21.04.2026, followed by the final and concluding submissions by the learned *amicus curiae*, which are expected to be over by 22.04.2026.

9. We lay emphasis that the parties shall adhere to the above time-schedule. Learned Nodal Counsels, in consultation with the arguing counsels of the parties, shall prepare their internal arrangement so that the oral submissions from both sides can be concluded within the stipulated time-line.

10. The additional issues that may arise for consideration in the other connected matters attached to the lead case shall be considered and formulated, if need be, before commencement of hearing in those batches.

11. The parties shall follow the Circular No.F.No.9/Judl./2024, dated 03.04.2024, issued by the Registry while making compilation of the volumes, and other miscellaneous directions.

12. All interlocutory applications seeking early hearing are disposed of accordingly.

13. All interlocutory applications seeking intervention/impleadment are disposed of with liberty to such applicants to assist the Nine-Judge Bench at the time of final hearing.

14. The Nodal Counsel(s) attached with the learned *amicus curiae* shall prepare a common compilation.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
ASSISTANT REGISTRAR